

**COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS**

**FIRST TO Hundredth REPORTS
(ENGLISH VERSION)**



Third LOK SABHA

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

SEVENTY-EIGHTH REPORT

(Third Lok Sabha)

I, the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee, present on their behalf this their Seventy-eighth Report.

2. The Committee met on the 21st February, 1966 to consider allotment of time to the Resolutions set down in the List of Business for Friday, the 25th February, 1966.

3. The Members whose resolutions had been included in the List of Business for the 25th February, 1966 had been invited to present their views on the resolutions before the Committee. Sarvashri Bibhuti Mishra, Homi F. Daji and H.H. Maharaja Karni Singhji of Bikaner attended the sitting.

4. The Committee recommend the allocation of time as follows:—

(1) Resolution regarding Administrative Reforms.	2 hrs.
(2) Resolution regarding Student indiscipline.	2 hrs.
(3) Resolution regarding Proclamation of Emergency.	2 hrs.
(4) Resolution regarding grant of pension to the family of late Prime Minister, Shri Lal Bahadur Shastri.	1½ hrs.

NEW DELHI;

February 21, 1966.

Phalguna 2, 1887 (Saka).

S. V. KRISHNAMOORTHY RAO,

Chairman,

Committee on Private Members' Bills and Resolutions.

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